

05.10.2020

The present matter is being taken up today through video conferencing pursuant to order No. Power Gaz/RADC/2020/E-15009-15097 dated 26.09.2020 & No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020.

Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the State.
- : Counsel Ms. Vasu Singh for MCD.
- : Inspector Rohitash from PS ACB.

Counsel Ms. Vasu Singh informs that the then DC who filed the complaint has retired long ago and the MCD officials are still in the process of finding their file in their department and a copy of Closure Report be supplied and some time be given to the MCD.

Inspector Rohitash informs that the then complainant K. D. Akolia has been located and he also spoke to the complainant who is unable to join through VC today from Uttarakhand but he shall appear in the Court on the next date of hearing.

Put up this matter on 08.10.2020 for supply of copies to K. D. Akolia as well as to MCD/Counsel for MCD.

A copy of this order be supplied to the Ld. Prosecutor; Complainant; Counsel for the complainant; Counsel for MCD; as well as to the IO through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH
 'Date: 2020.10.05 11:41:15 +05'30



(Dig Vinay Singh)
 Special Judge (PC Act) ACB-02
 Rouse Avenue Courts, New Delhi
 05.10.2020(r)

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Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the State.
- : A1 Nagender along with counsel Sh. S.P.M. Tripathi.
- : A2 Kaushal along with Counsel Sh. Sandeep Sharma.
- : A3 Amit Tomar along with Counsel Sh. Vikas Arora.

Put up this matter for SA and physical appearance on 27.10.2020 at 11.00 AM.

A copy of this order be supplied to the Ld. Prosecutor; all the accused persons; Ld. Counsels for all the accused persons as well as IO through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH
 'Date: 2020.10.05 11:41:48 +05'30



(Dig Vinay Singh)
 Special Judge (PC Act) ACB-02
 Rouse Avenue Courts, New Delhi
 05.10.2020(r)